

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-207-2020**

Shanti Reina Fernandes ... Petitioner

Versus

Hector Colaco &amp; Anr. ... Respondents

Shri S. Keny, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 23<sup>rd</sup> September 2020****P.C. :**

Issue notice to the respondents, returnable on 07.10.2020.

2. As the matter concerns demolition, the petitioner apprehends unless this Court grants an interim protection, the Authorities may enforce the order.

3. Therefore, there shall be an interim suspension of interim order for four weeks.

4. Post the matter on 07.10.2020.

**DAMA SESHADRI NAIDU, J.**

NH